

PRO FORMA FOR DECLARATION OF ASSETS

(As on 31-03-2012)

VENSESLAS TOPPO

08-05-1972

Civil Judge, Class - I

Name of Officer (In full)

Date of Birth

Present post held

Immovable Property

Name of District Subdivision Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
01	02	03	04	05
Village - Pongro, Tehsil-Bagicha, Dist - Jashpur (C.G.)	1. House and Garden 0.68 acre. Value Rs.85,000/- approximately.	-	- Bought by father's income in the name of my mother Mrs. Patricia Toppo.	- Purchased from Lonjhar Sai on 21-05-1975
Village - Pongro, Tehsil-Bagicha, Dist - Jashpur (C.G.)	-	2. Agricultural Land - 1.70 acre, worth Rs. 75,000/- approx. 3. Agricultural Land - 1.20 acre, worth Rs. 27,000/- approx	- Bought by father's income in the name of my elder Cyprian Toppo. - Bought by father's income jointly in my name and my brothers Cyprian Toppo and Nirmal Prakash Toppo	- Purchased from Karrru & Dhalngu on 25-2-1974 - Purchased from Kabiraj on 10-6-1994
Village - Pongro, Tehsil-Bagicha, Dist - Jashpur (C.G.)	-	4. Agricultural Land - 0.40 acre, worth Rs. 9,000/- approx	- Bought by father's income jointly in my name and my brothers Cyprian and Nirmal Prakash.	- Purchased from Vishwanath on 10-6-1994.

Chouhan Green Valley, P.C. No. 15/21, Mouja – Khamahriya, Tehsil & Dist – Durg (C.G.)	5. A House has been booked but house has not yet been constructed – Plot area 1743.12 sq. ft.	-	- In the name of my wife Mrs. Swamlata Toppo and in my own name.	- Date of booking 06-9-2011
Movable Property (Valued above Rs. 25,000/-)				
Name of articles - Nil				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.) 10,000/-				
Shares/Debentures				
Name of issuing Company				Nos. of Shares
Nil		Nil		2
Life Insurance Policy & Others				
Name of issuing Company				Amount
1- Life Insurance Company		Rs. 5,00,000/-		2
2- State Bank of India		Rs. 6,00,000/-		
Bank Deposits/Securities & Investments				
	Name of Bank	City		Amount
1) Fixed Deposits	Nil			
2) Savings Bank A/cs	State Bank Of India	Durg		83419.88
3) PPF	Nil			
4) GPF	Nil			
5) NSS	Nil			
6) Others	Nil			


(Venkatesh Toppo)
 Addl. Judge to the Court of
 Civil Judge Class I, Durg (C.G.)